



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CONTEMPT PETITION NO. 060/0054/2020 &  
MISCELLANEOUS APPLICATION NO. 060/1310/2021 IN  
ORIGINAL APPLICATION NO. 060/121/2020**

**DATED THIS THE 02<sup>nd</sup> DAY OF JULY, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from his residence at Bangalore)

Dr. N. Sathyanarayana S/O Sh. N. Hanumantha Reddy Aged 56 years,  
Working as Joint Director (Plant Pathology), O/O Directorate of Plant  
Protection and Quarantine and Storage, NH-IV, CGO Complex, Faridabad –  
121001. (Group – A)

....Applicant

(By Advocate Sh. Rohit Seth – through video conference)

Vs.

Sanjay Aggarwal, IAS, Secretary, Government of India, Department of  
Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture &  
Farmers Welfare, Krishi Bhawan, New Delhi – 110001. [secy-agri@gov.in](mailto:secy-agri@gov.in)

.....Respondent

(By Advocate Sh. Sanjay Goyal – through video conference)



## **O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

1. While disposing of the Original Application on 06.02.2020, a direction was issued to the respondents to consider the advice given by the concerned departments and reconsider the proposal in accordance therewith before forwarding the same to the Union Public Service Commission.
2. Alleging wilful disobedience of the said order, the petitioner has filed the present Contempt Petition.
3. Pursuant to notices issued by this Tribunal, the respondents have filed an affidavit dated 17.12.2020 stating therein that a speaking order dated 16.12.2020 has already been passed and the issues involved in the matter have been considered in accordance with the advice rendered by the concerned departments.
4. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of as having been rendered infructuous.
5. Rule of the court is discharged.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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